

FIR No. 455/2014

PS: Kotwali

State V. Karan Valecha and Ors.

u/s 394/398/302/34 IPC & 25/27 Arms Act

07.07.2020

Present: Sh. Ateeque Ahmad, Ld. APP for the State through VC.

Sh. Sanjay Kumar Pandey, Ld. Counsel for accused/applicant through VC/mobile call.

Ld. Counsel for applicant/accused submits that he wants to withdraw the bail application.

Heard. In view of the submissions made by Ld. Counsel for applicant/accused, bail application of the accused is hereby dismissed as withdrawn.

Bail application be consigned to record room.



(SATISH KUMAR)

ASJ/SPECIAL JUDGE (SFTC-2)

Central/THC/Delhi

07.07.2020